

all sorts of the institutions in the country and in an appropriate manner with the institutions in other countries and international organisations. The House and its precincts should look good, do good and do justice to all matters which fall in its jurisdiction.

You, the Honourable Members, have done a great honour to me. This House has elevated me to the important position of the Speaker. I express my deep and heartfelt gratitude to all the Honourable Members and specially to the Honourable Prime Minister, to the Honourable Leader of the Opposition and the Honourable Leaders of all other Parties. I would like to thank the speakers for using very warm expressions while speaking about me and giving me an assurance that cooperation will be forthcoming from them. It is only with your affection and with your cooperation the

House can work successfully. I pray the Almighty for the strength to do my duty in the best possible manner.

16.20½ hrs.

INTRODUCTION OF PRIME MINISTER AND LEADER OF THE HOUSE

[English]

MR. SPEAKER: I have great pleasure in introducing to this House the Hon'ble Prime Minister, Shri P. V. Narasimha Rao. He is known to all of us. We extend to him our good wishes and godspeed in his task.

Also, I have pleasure in introducing to this House Shri Arjun Singh as the Leader of the House.

Hon. Prime Minister may now introduce his Council of Ministers.

16.21 hrs.

INTRODUCTION OF MINISTERS

[English]

The PRIME MINISTER (SHRI P. V. NARASIMHA RAO): Sir, Shri Arjun Singh is the Minister of Human Resource Development.

After Arjun Singh ji, I introduce the other Cabinet Ministers:

Shri B. Shankaranand	Minister of Petroleum and Natural Gas
Shri Madhavsingh Solanki	Minister of External Affairs
Shri Manmohan Singh	Minister of Finance
Shri S.B. Chavan	Minister of Home Affairs
Shri Sharad Pawar	Minister of Defence
Shri Balram Jakhar	Minister of Agriculture
Shri C.K. Jaffer Sharief	Minister of Railways
Shri Madhav Rao Scindia	Minister of Civil Aviation and Tourism
Shri Ghulam Nabi Azad	Minister of Parliamentary Affairs

Shri K. Vijaya Bhaskara Reddy	Minister of Law, Justice and Company Affairs
Shri M.L. Fotedar	Minister of Health and Family Welfare
Shrimati Sheila Kaul	Minister of Urban Development
Shri Sitaram Kesri	Minister of Welfare
Shri V.C. Shukla	Minister of Water Resources

Ministers of State (Independent Charge)

Shri Ajit Kumar Panja	Minister of State of the Ministry of Information and Broadcasting
Shri Ashok Gehlot	Minister of State of the Ministry of Textiles
Shri Balram Singh Yadav	Minister of State of the Ministry of Mines
Shri Giridhar Gomango	Minister of State of the Ministry of Food Processing Industries
Shri H.R. Bhardwaj	Minister of State of the Ministry of Planning and Programme Implementation
Shri Jagdish Tytler	Minister of State of the Ministry of Surface Transport
Shri K. Ramamurthy	Minister of State of the Ministry of Labour
Shri Kalp Nath Rai	Minister of State of the Ministry of Power and Non-conventional Energy Sources
Shri Kamal Nath	Minister of State of the Ministry of Environment and Forests.
Shri P. Chidambaram	Minister of State of the Ministry of Commerce
Shri P.A. Sangma	Minister of State of the Ministry of Coal
Shri Rajesh Pilot	Minister of State of the Ministry of Communications
Shri Sontosh Mohan Dev	Minister of State of the Ministry of Steel
Shri Tarun Gogoi	Minister of State of the Ministry of Food

Ministers of State

Dr. Chinta Mohan	Minister of State in the Ministry of Chemicals and Fertilizers
------------------	--

<i>37 Introduction of Ministers</i>	ASADHA 19, 1913 (SAKA)	<i>Introduction of Ministers</i>	38
Shrimati D.K. Tharadevi		Minister of State in the Ministry of Health and Family Welfare	
Shri Dalbir Singh		Minister of State in the Ministry of Finance	
Shri Eduardo Faleiro		Minister of State in the Ministry of External Affairs	
Shri G. Venkat Swamy		Minister of State in the Ministry of Rural Development	
Shri K.C. Lenka		Minister of State in the Ministry of Agriculture	
Shri Kamaluddin Ahmed		Minister of State in the Ministry of Civil Supplies and Public Distribution	
Shri M. Arunachalam		Minister of State in the Ministry of Urban Development	
Shri M.M. Jacob		Minister of State in the Ministry of Parliamentary Affairs and Minister of State in the Ministry of Home Affairs.	
Shri M.O.H. Farook		Minister of State in the Ministry of Civil Aviation and Tourism	
Shri M. Mallikarjun		Minister of State in the Ministry of Railways	
Kumari Mamata Banerjee		Minister of State in the Ministry of Human Resource Development (Department of Youth Affairs and Sports and the Department of Women and Child Development)	
Shrimati Margaret Alva		Minister of State in the Ministry of Personnel Public Grievances and Pensions	
Shri Mullapally Ramachandran		Minister of State in the Ministry of Agriculture	
Prof. P.J. Kurien		Minister of State in the Ministry of Industry	
Shri P.K. Thungon		Minister of State in the Ministry of Industry	
Shri Rameshwar Thakur		Minister of State in the Ministry of Finance	
Shri Rangarajan Kumaramangalam		Minister of State in the Ministry of Parliamentary Affairs and Minister of State in the Ministry of Law, Justice and Company Affairs	
Shri S. Krishna Kumar		Minister of State in the Ministry of Petroleum and Natural Gas and Minister of State in the Ministry of Defence	
Shri Shantaram Potdukhe		Minister of State in the Ministry of Finance	
Shri Uttambhai H. Patel		Minister of State in the Ministry of Rural Development	

Deputy Ministers

Kumari Girija Vyas	Deputy Minister in the Ministry of Information and Broadcasting
Shrimati K. Kamala Kumari	Deputy Minister in the Ministry of Welfare
Shri P.V. Rangayya Naidu	Deputy Minister in the Ministry of Communications
Shri Paban Singh Ghatowar	Deputy Minister in the Ministry of Labour
Shri Ram Lal Rahi	Deputy Minister in the Ministry of Home Affairs
Shri S.B. Nyamagouda	Deputy Minister in the Ministry of Coal
Shri Salman Khursheed	Deputy Minister in the Ministry of Commerce.

MR. SPEAKER: Now the House stands adjourned to meet again tomorrow the 11th July, 1991 half an hour after the President's Address.

16.26 hrs.

The Lok Sabha then adjourned till half an hour after the Address by the President on Thursday, July 11, 1991/Asadha 20, 1913 (Saka)
